# IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

CP/CA No. 945/2015

#### IN THE MATTER OF:

Centurion Infrastructure Pvt. Ltd.

.... APPLICANT / PETITIONER

V/s

White Brothers Infrastructure Pvt. LTd.

RESPONDENT

#### SECTION:

Under Section 391/394

Order delivered on 10.10.2017

### Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :-

For the ROC, Delhi

:- Mr. Manish Raj, Company Secretary

## ORDER

In relation to the CA No.25/C-III/ND/2017 Heard Order Reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)